

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 68

Dated Guwahati, the 30th November, 2016

In exercise of the powers conferred by Rule 18 of the "Rules for Allotment of Staff Quarter of the Gauhati High Court at Guwahati", the Hon'ble Administrative Committee of the Gauhati High Court has been pleased to amend **Rule 3 and Rule 7** of the "Rules for Allotment of Staff Quarter of the Gauhati High Court at Guwahati" in the following manner, with immediate effect:-

Rule 3 : Criteria for Allotment

"Allotment of flat / quarter shall be made on the basis of the date of joining in Grade-III post in the service of Gauhati High Court (Principal Seat).

Provided that if the date of joining of two or more employees is same, seniority amongst them shall be determined by the amount of salary. Where the salary is equal, seniority will be determined by scale of pay. Employees in higher scale of pay will be senior to the employees in lower scale of pay. In case the scale is also the same the date of birth will be considered. If all the facts are equal, seniority will be decided by draw of lots."

Rule 7 : Licence fee for the Flat / Quarter

"Licence fee for Flat / Quarter will be applicable as per the Government Rules fixed from time to time in addition to the deduction of House Rent Allowance."

By Order,

Sd/-M.A.Ali,

REGISTRAR (VIGILANCE)

Memo No. HC. III - 18/2011/3403-3419/G Dated 30th November, 2016
Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar, (_____), Gauhati High Court, Guwahati
6. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati
7. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.

contd.....

9. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
- ✓ 10. The System Analyst, Gauhati High Court, Guwahati, for uploading the Notification in the High Court website.
11. The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
12. The Protocol Officer, Gauhati High Court, Guwahati.
13. The Court Master, Court No. _____, Gauhati High Court, Guwahati
14. The Court Officer No. 1 & 2, Gauhati High Court, Guwahati.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
16. The Chief Security Officer, Gauhati High Court, Guwahati.
17. Notice Board, Gauhati High Court, Guwahati.

CCB 30/11/16
REGISTRAR (VIGILANCE)
CCB 30/11/16